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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

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+ W.P.(C) 3125/2021& CM APPL. 9491/2021 (Stay)

FOUNDATION FOR INDEPENDENT
JOURNALISM & ORS.

..... Petitioners

Through Mr.Prasanna S, Advocate

versus

UNION OF INDIA & ANR.

..... Respondents

Through

Mr.Chetan Sharma, ASG with
Mr.Kirtiman Singh, CGSC with
Mr.Waize Ali Noor, Mr.Taha Yasin,
Mr.Vinay Yadav, Mr.Akshay
Gadeock, Mr. Amit Gupta &
Mr.Sahaj Garg, Advocates for UOI

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+ W.P.(C) 3483/2021

SANJAY KUMAR SINGH

..... Petitioner

Through

Mr. Sanjay Kumar Singh, Advocate

versus

UNION OF INDIA & ORS.

..... Respondents

Through

Mr.Chetan Sharma, ASG with
Mr.Kirtiman Singh, CGSC with
Mr.Waize Ali Noor, Mr.Taha Yasin,
Mr.Vinay Yadav, Mr.Akshay
Gadeock, Mr.Amit Gupta &
Mr.Sahaj Garg, Advocates for UOI

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+ W.P.(C) 3659/2021& CM APPL. 11097/2021 (Stay)

QUINT DIGITAL MEDIA LIMITED & ANR. Petitioners
Through Mr.Prasanna S, Advocate

versus

UNION OF INDIA & ANR. Respondents
Through Mr.Chetan Sharma, ASG with
Mr. Kirtiman Singh, CGSC with
Mr.Waize Ali Noor, Mr.Taha Yasin,
Mr.Vinay Yadav, Mr. Akshay
Gadeock, Mr.Amit Gupta &
Mr.Sahaj Garg, Advocates for UOI

CORAM:

HON'BLE THE CHIEF JUSTICE

HON'BLE MS. JUSTICE JYOTI SINGH

ORDER

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27.05.2021

Proceedings have been conducted through video conferencing.

List on 04.08.2021.

CHIEF JUSTICE

JYOTI SINGH, J

MAY 27, 2021/rk